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Rajasthan Appropriation (No 4) Act, 2015

21 of 2015

[27 April 2015]

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2. <u>Authorisation of Rs. 11,78,887/-out of the Consolidated Fund of</u> the State for the financial year 2011- 2012

Rajasthan Appropriation (No 4) Act, 2015

21 of 2015

[27 April 2015]

An Act to authorise the appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the financial year 2011-2012.ended on the 31st March, 2012 in excess of the amount granted for those services and for that year. Be it enacted by the Rajasthan State Legislature in the Sixty-sixth year of the Republic of India, as follows:-

1. Short title :-

This Act may be called the Rajasthan Appropration (No. 4) Act, 2015.

<u>2.</u> Authorisation of Rs. 11,78,887/-out of the Consolidated Fund of the State for the financial year 2011- 2012 :-

Certain futher sums not exceeding those specified in Column 2 of the Schedule amounting in the aggregate to the sums of Rs. 11,78,887/- (Rupees Eleven lacs seventy eight thousand eight hundred eighty seven) only paid from and out of the Consolidated Fund of the State towards defraying the several charges which come in course of payment during the year ended on the 31st day of March, 2012 in respect of the services specified in Column 1 of the Schedule are hereby authorized to be appropriated for such services in relation to the year ended on the 31st March, 2012 in

excess of the amount granted for those services and for the said year.

		See Sectio		(:	In Rupees)					
Purposes1-1-Consolidated Funds Demands for	Exc	ess Appro		(: 	In Rupees)					
Purposes1-1-Consolidated Funds Demands for	Exc	ess Appro								
Purposes1-1-Consolidated Funds Demands for	Exc	ess Appro	• • •							
Purposes1-1-Consolidated Funds Demands for			Excess Appropriation not exceeding to							
Purposes1-1-Consolidated Funds Demands for										
Purposes - - - 1 - Consolidated Funds Demands for										
- 1 	Vot	ted	Charged		Total					
1 Consolidated Funds Demands for										
Consolidated Funds Demands for	levenue	Capital	Revenue	Capital						
Consolidated Funds Demands for										
Consolidated Funds Demands for			2							
Funds Demands for				<u> </u>						
Funds Demands for										
Demands for										
Grants										
Demand No. 12										
(Other Taxes)										
2030-Stamps and										
Registration			10,53,850		10,53,850					
2041-Taxes on										
Vehicles										
2045 Other Taylog										
2045-Other Taxes and Duties on										
Commodities and										
Services										
3055-Road										
Transport										
-										
Total		-	10 53 850	·-	10 53 850					
-	10,53,850 10,53,85									
Demand No. 36			· · · · · · · · · · · · · · · · · · ·							
(Co-operation) 2408-Food										

strorage and warehousing			57		57			
and								
2425-Co- operation								
Total			57		57			
Demand No. 48 (Electricity) 4801-Capital outlay on power								
projects		1,24,980			1,24,980			
and								
6801-Loans for Power Projects								
Total		1,24,980			1,24,980			
Total Consolidated Fund		1,24,980	10,53,907		11,78,887			